

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NO. 414 OF 2017**

Dated :15th October, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Orange Bercha Wind Power Pvt. Ltd. ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission &Ors.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Vishal Binod
Ms. SamykyaMukku

Counsel for the Respondent(s) : Mr. S. Venkatesh
Ms. Nishtha Kumarfor R-1

Mr. AashishAnand Bernard
Mr. ParamhansSahani
Mr. Rajeev Kumar(*Rep.*) for R-2 & 3

Mr. Nitin Gaur
Mr. G. L. Pandey for R-4

ORDER

As agreed by the learned counsel for both the parties, list the matter for hearing on **07.01.2020.**

**(Ravindra Kumar Verma)
Technical Member**

Js/mkj

**(Justice ManjulaChellur)
Chairperson**